

No. 303-2/2004-PMR-QoS (pt.)  
2005

Dated: 3<sup>rd</sup> March

To

All Basic Service Operators / UASPs.

**Subject: Direction under Section 13 of the TRAI Act 1997 – Submission of periodical reports pertaining to telecom service provision.**

Sir,

The Authority in exercise of its powers under Section 13 of the TRAI Act, 1997 had issued a Direction No. 1-3/2002-CN ( Vol. II) dated 2<sup>nd</sup> December 2003 to all Service providers that –

“(A) The Telecom Service Providers shall submit periodical reports as specified in Annexure attached within the time frame prescribed therein”.

“(B) It is further directed that submission of incomplete or incorrect information shall be treated as violation of the directive, unless condoned by the Authority”.

2. Presently the time frame for submission of quarterly Performance Report of Basic Service is 21 days from the end of the quarter. The Authority has received representation from various Basic Service Providers for extension of time for submission of quarterly performance report.
3. The Authority has considered their request and it has decided to permit the Basic Service Operators / UASPs providing basic service to submit the data regarding the Performance Monitoring Report (PMR) of their basic service within 45 days from the end of the respective quarter. Accordingly, the Authority in exercise of its powers under section 13 of the TRAI Act, 1997, and in partial modification of its Direction No. 1-3/2002-CN (Vol. II) dated 2<sup>nd</sup> December 2003, directs all BSOs / UASPs providing basic service to submit the Quarterly Performance Report to the Authority within 45 days from the end of the respective quarter. The revised schedule for submitting the PMRs is annexed herewith.

This issues with the approval of the Authority.

Yours faithfully,

Sudhir Gupta  
Advisor (QoS)

## Annex

Periodical reports to be furnished by the Telecom Service Providers pertaining to service provision:

S.No.	Report	SPs who are required to furnish the report	Periodicity	Time limit for submitting the report
1	Report on Revenue & Subscriber base	Basic & Cellular Service Providers	Quarterly	21 days from the respective quarter ending
2	Report on Existing Tariff Plans	Basic & Cellular Service Providers	Quarterly	21 days from the respective quarter ending
3	Performance reports for Cellular, Internet, Radio paging, Radio Trunking & VSAT services	Cellular, Internet, Radio Paging, PMRTS & VSAT service providers	Quarterly	21 days from the respective quarter ending
4.	Performance Report of Basic Service	Basic Service Providers	Quarterly	45 days from the respective quarter ending.